# HIGH COURT OF UTTARAKHAND
# NAINITAL
# NOTIFICATION

No. 228 /UHC/Admin.A/2013 Dated: November 01, 2013.

Consequent upon the change of designation of the Court of Special Judge (E.C. Act), Nainital as Additional District & Sessions Judge, Nainital, the Court of Special Judge (E.C. Act), Nainital, presently Presided over by Sri Kaushal Kishore Shukla is re-designated as 1st Additional District & Sessions Judge, Nainital.

No. 229 /UHC/Admin.A/2013 Dated: November 01, 2013.

Consequent upon the change of designation of the Court of Special Judge (C.B.I.), Nainital as Additional District & Sessions Judge, Nainital, the Court of Special Judge (C.B.I.), Nainital, presently Presided over by Sri Brijendra Singh is re-designated as 2nd Additional District & Sessions Judge, Nainital.

No. 230 /UHC/Admin.A/2013 Dated: November 01, 2013.

Consequent upon the trasfer of the Court of Additional District & Sessions Judge, Nainital to Haldwani, Sri Prem Singh Khimal, Additional District & Sessions Judge, Haldwani, District Nainital is designated as 1st Additional District & Sessions Judge, Haldwani, District Nainital.

No. 231 /UHC/Admin.A/2013 Dated: November 01, 2013.

The Court of Additional District & Sessions Judge, Nainital, which is shifted from Nainital to Haldwani is designated as 2nd Additional District & Sessions Judge, Haldwani, District Nainital.

No. 232 /UHC/Admin.A/2013 Dated: November 01, 2013.

Consequent upon the Government Notification no. 230/XXXVI(1)(2)/2013-321/13 dated 20.09.2013, the Court of Additional Chief Judicial Magistrate (C.B.I.), Nainital is re-designated as Additional Chief Judicial Judicial Magistrate, Nainital.

This order shall come into force with immediate effect.

**By Order of the Court,**

Sd/-
**(D.P. Gairola)**
Registrar General.

No. 6419 /XIII-b-1/Admin.A/2012 Dated: November 01, 2013.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.

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5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Nainital for information with the request to inform the officers concerned for compliance.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Judicial), Registrar (Protocol) and Additional Registrar-I & II.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officers, Nainital.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.

**Assistant Registrar**